

**Report**

Mayavan, Shri  
Meghachandra, Shri M.  
Menon, Shri Vishwanatha  
Mohamed Imam, Shri  
Molahu Prasad, Shri  
Mukerjee, Shri H. N.  
Muthusami, Shri C.  
Naik, Shri R. V.  
Nair, Shri Vasudevan  
Nayar, Shri K. K.  
Patel, Shri J. H.  
Patil, Shri N. R.  
Rajaram, Shri  
Ramamoorthy, Shri P.  
Ramamurti, Shri P.  
Ranga, Shri  
Ray, Shri Rabi  
Satya Narain Singh,  
Shri  
Sen, Dr. Ranen

Sequeira, Shri  
Sharda Nand, Shri  
Sharma, Shri Beni Shanker  
Sharma, Shri N. S.  
Sharma, Shri Yogendra  
Shastri, Shri Ramavatar  
Shastri, Shri Raghuvir Singh  
Shastri, Shri Shiv Kumar  
Shivappa, Shri N.  
Somani, Shri N. K.  
Somasundaram, Shri S. D.  
Sreedharan, Shri A.  
Thakur, Shri P. R.  
Umanath, Shri  
Vajpayee, Shri A. B.  
Viswambharan, Shri P.

**Mr. Deputy-Speaker:** The result of the division is:

Ayes: 114; Noes\* 75.

*The motion was adopted.*

15.39 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
TENTH REPORT**

**Mr. Deputy-Speaker:** We take Private member's business.

श्री हरबयाल देबगुण (पूर्व दिल्ली) :  
उपाध्यक्ष महोदय मैं प्रस्ताव करता हूँ :

“कि यह सभा गैर-सरकारी सदस्यों के विषयकों तथा संकल्पों सम्बन्धी समिति के दसवें प्रतिबदन से जो 25 जुलाई को सभा में पेश किया गया था सहमत है ।”

**Mr. Deputy-Speaker:** The question is:

“That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th July, 1967.”

*The motion was adopted.*

15.40 hrs.

**RESOLUTION RE. WAGE FREEZE POLICY**

**Mr. Deputy-Speaker:** Shri K. Ramani may now move his resolution.

**Shri C. K. Chakrapani (Ponnani):**  
Sir, I am moving it.

\*Noes: The name of one Member could not be recorded.